

**PROFORMA FOR DECLARATION OF ASSETS
(AS ON 31.03.2012)**

Name of Officer(In Full) : *Hemant Saraf*
 Date Of Birth : 12/07/1972
 Present post held : *Adl.District & Sessions Judge, Uttar Bastar Kanker*

Name Of District Sub-Division, Taluka And Village in which property is Situating 1	Immovable Property			How acquired?Whether by purchase lease mortgage,inheritance,gift or otherwise with details of persons from whom acquired 5
	Name and Detail of Property		If not is own name,state in whose name held and his/her relationship to the Govt.Servant 4	
	Housing And other Buildings 2	Land 3		
पैलेस रोड जिला रायगढ (छोगो)	निवासरत मकान न. 43 प्लॉट न. 447 मे 726 वर्गफीट पर दो मजिला मकान पैलेस रोड रायगढ	ग्राम पतरापाली जिला रायगढ प0ह0न0 407 रकबा 1.202 हे0	पिता श्री लक्ष्मीनारायण सराफ के नाम पर सम्पति है	विरासतन हक मे पिता ने प्राप्त किया है

Movable Property(Valued Above 25000/- of Rs.)

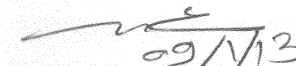
Articles 1- Motaor cycle CG-13 B -1911 Price: 43500 /-Rs न्यायिक सेवा मे आने से पूर्व वकालत अवधि मे क्रय की गई है।
 2. Tata indigo car CG/10 FA1705 Price 481589.00 एस बी आई बिलासपुर से किस्त के माध्यम से कय किया गया माननीय उच्च न्यायालय को सुचना कय दिनांक 16.11.2010 को दी जा चुकी है।
 3. एयरकंडिसन किमत 31200.00 एल.जी. नगद चेक के माध्यम से खरीदी की गई जिसकी सुचना दिनांक 06.07.2012 माननीय उच्च न्यायालय को दी जा चुकी है।

Jewellery(Worth Rs.) स्वर्ण एवं चांदी के आभुषण पत्नी को विवाह के अवसर पर मिले 300000.00 (तीन लाख रूपये)
Jewellery(Lump sun)

Shares/Debentures			
Name of Issuing Company 1		Nos. Of Shares 2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company 1		Amount 2	
1. LIC Policy No 386322730 Yearly Installment 30025 Rs.		679700 मृत्यु पर एवं समान्य अवस्था मे 62500रु	
2. Lic Policy No 381899501 Yearly Installment -1114 Rs.		100000 मृत्यु पर एवं समान्य अवस्था मे 60000रु	
3. LIC Policy तीन वर्ष की 10000.00 वार्षिक किश्त जिसका अंतिम रकम 20 वर्ष पश्चात उस वक्त पॉलिसी के एल.आईसी. परिपक्वता पर बाजार नियमों के अनुसार किया जायेगा।			
4. LIC Policy तीन वर्ष की 10000.00 वार्षिक किश्त जिसका अंतिम रकम 20 वर्ष पश्चात उस वक्त पॉलिसी के एल.आईसी. परिपक्वता पर बाजार नियमों के अनुसार किया जायेगा।			
Name of Bank 1		City 2	Amount 3
1.Fixed Deposites		Nil	Nil
2.Savings Bank A/Cs		Collectorate North Bastar Kanker Collectorate North Bastar Kanker	679024/- 55108/-
3.PPF			
4.GPF			
5.NSS			
6.Others			
1. इण्डिया इन्फ्राट्रेक्चर बॉड 20000.00 रु. (56622082) वर्ष 2011-12 एल.एन.टी कम्पनी			
2. इण्डिया इन्फ्राट्रेक्चर बॉड 20000.00 रु. (11508351) वर्ष 2010-11			

1 In Case Where is not Possible to access the Value accurately the approximate value in Relation to present condition may be indicate

Note:- The expected declaration of assets is subject to provisions of C.G. Civil Service(Conduct) Rules 1965.


 Signature & Date 09.01.2013
 Hemant Saraf
 Additional District & Session Judge
 Uttar Bastar Kanker (C.G.)